

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/106(KB)2023  
IA(I.B.C)/152(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	URBAN INFRAPROJECTS PRIVATE LIMITED VS EDCL INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Mamta Binani, Adv. ] For the Applicants  
Mr. Rohit Sharma, Adv. ]

Mr. Avishek Guha, Adv. ] For the EDCL Infrastructure Limited  
Ms. Urmila Chakraborty, Adv. ]  
Mr. Raghav Joshi, Adv. ]  
Ms. Arunika Dutta, Adv. ]  
Mr. Kaustov De Sarkar, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the applicant present. Ld. Counsel appearing on behalf of the EDCL Infrastructure Limited present.
2. An appeal has been preferred against the Order passed by us.
3. Therefore, the matter stands adjourned to **18.06.2024**.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

*Ar.*